## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 80 OF 2016**

Dated: 27th March, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Bangalore Electricity Supply Co. Ltd. ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission .... Respondent(s)

Counsel for the Appellant(s) : Mr. Arvind Kamath

Mr. Ashok Bannidinni

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Neha Garg for R-1

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>22.05.2018.</u>

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

ts/mk